GOVERNMENT OF ANDHRA PRADESH ABSTRACT

Revenue (Disaster Management) Department – Biological Disaster - COVID-19 – Release of an amount of Rs.77,44,00,000/- (Rupees Seventy Seven Crore and Forty Four Lakh only) towards the expenditure for containment of COVID-19 – Administrative Sanction - Orders – Issued.

REVENUE (DISASTER MANAGEMENT.I) DEPARTMENT

G.O.MS.No.13 Dated: 17/06/2020 Read the following:-

1. G.O.MS.NO.1, Revenue (DM.I) Department, dt.19-03-2020.

- 2. G.O.MS.NO.2, Revenue (DM.I) Department, dt.25-03-2020.
- 3. G.O.MS.NO.4, Revenue (DM.I) Department, dt.29-03-2020.
- 4. From the HM&FW Department Note No.632/SPMU- NMH/CH&FW/2020.
- 5. G.O.MS.NO.5, Revenue (DM.I) Department, dt.31-03-2020.
- 6. G.O.MS.No.8, Revenue (DM.I) Department, dt.13.04.2020.
- 7. From the IGP, APSP & APSDRF Lr.Rc.No.20/A2/APSDRF/2020, dt.18.03.2020.
- 8. The Commissioner, Health & Family Welfare, and Mission Director, National Health Mission, Lr.No. 632, SPMU- NMH/CH&FW/2020,dt.16.04.2020
- 9. G.O.Rt.NO.1587, Finance (FMU-Revenue) Department, dt.09-06-2020.

ORDER:-

In the references 2nd to 6th read above, Government released budget to the National Health Mission from time to time towards containment of COVID-19. In the reference 8th read above, the Commissioner Health & Family Welfare and Mission Director, National Health Mission has submitted proposals for release of an amount of Rs.176.00 Cr towards Contact tracing and sample collection. In the reference 7th read above, the Inspector General of Police, Andhra Pradesh Special Police and Andhra Pradesh State Disaster Response Force, has also requested for release of an amount of Rs.3.32 Crore.

- 2. The Finance Department has issued Budget Release Order in the reference 9th read above for an amount of Rs. 77,44,00,000/- (Rupees Seventy Seven Crore and Forty Four Lakh only) from the BE provision 2020-21 in relaxation of quarterly regulation towards meeting the expenditure for containment of COVID-19 duly advising the Disater Management Department to authorize the concerned Drawing and Disbursing Officer to deposit of Rs. 75.00 Crore in the PD A/c of National Health Mission and authorize the concerned Drawing and Disbursing Officer of Inspector General of Police, Andhra Pradesh Special Police and Andhra Pradesh State Disaster Response Force to draw the funds of Rs. 2.44 Crore through Detailed Voucher Bill.
- 3. After consideration of the above proposals, the Government hereby accord administrative sanction order for an amount of Rs.77,44,00,000/- (Rupees Seventy Seven Crore and Forty Four Lakh only) under State Disaster Response Force.
 - a. The Director of Public Health & Family Welfare, A.P. Vijayawada is authorized to draw an amount of Rs. 75.00 Crore (Rupees Seventy-Five Crore only), the Drawing and Disbursing Officer concerned is requested to deposit an amount of Rs.75.00 Crore (Rupees Seventy Five Crore only) to the P.D. Account of Managing Director, National Health Mission.

(PTO)

- b. The Inspector General of Police, Andhra Pradesh Special Police and Andhra Pradesh State Disaster Response Force is authorized to draw the amount Rs.
 2.44 Crore (Rupees Two Crore and Forty Four Lakh only) by way of Detailed Voucher Bill.
- 4. The amount sanctioned in para (3) above, shall be debited to the following Head of Account:-

M.J.H. 2245 - Relief on Account of Natural Calamities

S.M.J.H. 01 - Drought

M.H. 282 – Public Health

S.H. 04 – Public Health Schemes

D.H. 310 – Grants-in-aid

S.D.H. 316 - Payments to beneficiaries in calamities/notified events

- 5. The Director of Public Health and Family Welfare, Andhra Pradesh, Vijayawada and Inspector General of Police, Andhra Pradesh Special Police and Andhra Pradesh State Disaster Response Force are requested to furnish the Utilization Certificates duly verified by the Audit authorities of the State Audit to Revenue (DM–Accounts) Department and shall remit unspent balance, if any, to the Government Account.
- 6. This order issues with the concurrence of Finance (FMU-Revenue) Department vide their U.O.No FMUOMISC/177/2020 (Computer No. 1134493), dt. 09/06/2020.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

V.USHARANI PRINCIPAL SECRETARY TO GOVERNMENT (DM)

Τo

The Director of Public Health and Family Welfare, Andhra Pradesh, Vijayawada.

The Inspector General of Police APSP and APSDRF, Mangalagiri, Guntur Dist.

The Special Chief Secretary to Government, Health, Medical and Family Welfare Department, A.P. Secretariat, Velagapudi.

The Commissioner of Health & Family Welfare & MD,. National Health Mission, Vijayawada.

The Director of Medical Education, Andhra Pradesh, Vijayawada.

The Commissioner of A.P. Vidya Vidhana Parishad, Andhra Pradesh, Vijayawada.

The Chairman, APMSIDC, Mangalagiri, Guntur District.

The Director General, SDRF & Fire Services, Andhra Pradesh, Mangalagiri.

The Director of Treasuries & Accounts, Andhra Pradesh, Ibrahimpatnam

The Director Works and Accounts, Andhra Pradesh, Ibrahimpatnam.

The Pay & Accounts Officer, Andhra Pradesh, Ibrahimpatnam.

Copy to:

The OSD to Chief Secretary to Government, A.P. Secretariat, Velagapudi.

The P.S. to Principal Secretary to Government, Revenue (DM) Department,

The P.S. to Special Commissioner, DM & EO Addl. Secy to Govt., Rev(DM) Dept.,

The Finance (FMU-Revenue) Department.

The Revenue (DM-Accts) Department.

SF/SC

// FORWARDED BY ORDER //

SECTION OFFICER